

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3802  
(To be answered on the 9<sup>th</sup> August 2018)**

**ACTION AGAINST AIRASIA INDIA**

**3802. SHRI R.P. MARUTHARAJAA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has taken any action in AirAsia India case in which an FIR has been filed by the Central Bureau of Investigation (CBI);  
(b) if so, the details thereof and the reasons therefor; and  
(c) the reaction of the Government thereto?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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(a) to (c): On receipt of the outcome of the FIR or any direction from the Appropriate Authority, Ministry of Civil Aviation would take appropriate action in accordance with relevant Civil Aviation Requirements(CAR)/ Rules/ Regulations in this regard.

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